

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**
REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 11479 of 2013-DB

[Arising out of Order-in-Original/Appeal No 186-2013-RAJ-CE-AK-COMMR-A-AHD dated 26.04.2013 passed by Commissioner of Central Excise, CUSTOMS (Adjudication)-RAJKOT]

Rajhans Impex Pvt Ltd

...Appellant

Plot No. 8,
Gidc, Phase-II, Dared,
Jamnagar
Gujarat-361004

VERSUS

C.C.E. & S.T.-Rajkot

...Respondent

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot,
Gujarat-360001

APPEARANCE:

Shri P. V Sheth, Advocate for the Appellant

**Shri. Tara Prakash, Deputy Commissioner (Authorized Representative) for
the Respondent**

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 23.01.2023
DATE OF DECISION: 07.02.2023

The appeal is disposed of. For order, see order of date in EXCISE Appeal
No. 11478 of 2013.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**